GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 263

TO BE ANSWERED ON 03rd February, 2023

DISABILITY PENSION TO DEFENCE PERSONNEL

263. SHRI CHANDESHWAR PRASAD:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of defence personnel provided disability pension during the last five years and the current year, year-wise;
- (b) whether the Government is aware that somearmy officers have not got their disability and service pension even after one year of their discharge from service;
- (c) if so, the details of total number of suchcases pending till date alongwith the reasons for delay in crediting their disability and service pension;
- (d) whether the Government has given any assurance in this regard; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): Year-wise details of total number of Defence Pensioners granted disability pension during the last five years and current year are as follows: -

Year	Invalided out	Completing their term of engagement and granted Service Pension + Disability Element	Total
2018	5420	6889	12309
2019	5279	7782	13061
2020	4322	8082	12404
2021	3672	7548	11220
2022	5288	11007	16295
January, 2023	363	460	823
Total	24344	41768	66112

- (b): There is no pension claim of Defence Forces Personnel pending beyond prescribed limit for notification which qualify as per extant policies/rules of the Government for grant of Disability Pension and Disability Element + Service Pension.
- (c) to (e): In view of (b) above, question does not arise.
